

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1947
(TO BE ANSWERED ON THE 15th March 2016)

HASSLE-FREE SECURITY AND FRISKING ARRANGEMENT AT AIRPORTS

1947. DR. V. MAITREYAN

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the various measures taken by Government to provide effective yet hassle-free security and frisking arrangements at airports countrywide;
- (b) whether Government has studied and collected reports about the shortcomings and differences between the security agencies and the employees of AAI and passengers; the details thereof;
- (c) the measures taken by Government to solve the differences between the security agencies and the employees of AAI and passengers; and
- (d) the measures taken by Governments to implement and enforce fast, efficient user friendly methods during the security checks in airports to prevent any time-delay particularly during the peak hours in all busy airports?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Dr Mahesh Sharma)

(a): Bureau of Civil Aviation Security (BCAS), a regulatory authority for Civil Aviation Security have issued detailed guidelines to the security agencies working at the airports in the country to ensure hassle-free security checks and frisking at the airports. The modern security gadgets such as X-ray machines, Explosives Trace Detector (ETD), Door Frame Metal Detector (DFMD), Hand Held Metal Detector (HHMD), Closed Circuit TV (CCTV) with required specifications and numbers have been installed at all civil aerodromes in the country and In-line X-ray Baggage Screening System (ILBS) is also installed at some major airports. Standard Operating Procedure (SOP) has been issued for screening of passengers with special needs and medical conditions.

(b): No, Sir. No specific report was received regarding shortcomings and

differences between the security agencies and the employees of Airports Authority of India (AAI) and Passengers. However, BCAS, Central Industrial Security Force (CISF) and State Police furnished their reports on the incident of violence at Kozhikode airport on 10.06.2015.

(c): There is an Airport Security Committee (APSC) at each airport which meets once in every month and security related issues are discussed and addressed in the meeting. BCAS issues necessary instructions in accordance with the discussions held in the meeting. Ministry of Home Affairs have set up a Standing Committee with members from Ministry of Civil Aviation, Intelligence Bureau (IB), CISF, BCAS and AAI, to review the security arrangements at airports on quarterly basis.

(d): BCAS instructed all airport operators to provide adequate numbers of security gadgets like X-ray, Baggage Inspection System (X-BIS), Explosive Trace Detector (ETD), DFMD, HHMD, CCTV, frisking booths (separately for men and women) considering the passenger movements at airports. BCAS has security cleared e-ticketing and kiosk/web boarding card systems and has also approved e-boarding system at Hyderabad airport. Security manpower requirement is resurveyed from time to time to align the requirement with manpower sanctioned.
